

02.07.2020

Present : Ld. APP for the State.

Sh. Deepak Chauhan, Ld. counsel for applicant through VC.

This is an application for Contempt of Court moved on behalf of applicant Pooja Chauhan.

It is reported by co-coordinator / Ahlmad of the Court that similar application of Contempt Court has already been disposed off vide order dated 30.06.2020.

Keeping in view of the fact that no change of circumstances has taken place and the FIR bearing no.545/2020 dated 29.06.2020 U/s 323/341/354/506/509/34 IPC PS Raj Park has already been registered, the present application becomes infructuous.

Accordingly, the present application is disposed off dismissed.

Copy of this order be also sent to the counsel for the applicant through E-mail / WhatsApp by the Reader / Ahlmad.

In-charge Computer Branch is directed to upload the order on website of the District Courts.

(Sushil Kumar)

MM-3/MM/(NW)/Rohini/02.07.2020